

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

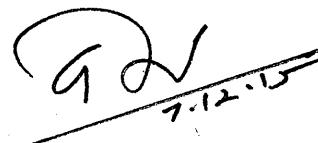
No. 1159 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 7th December, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing **40 hours Mediation Training Programme as Referral Judge / Mediator from 11th– 16th January, 2016 at Indore.**

Hon'ble the Chief Justice and Patron-in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Indore, Khandwa, Jhabua, Mandleshwar, Dhar, Dewas, Ujjain, Neemuch and Burhanpur (27 Officers in all)** whose names and postings figure in the endorsement to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 1160 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 7th December, 2015

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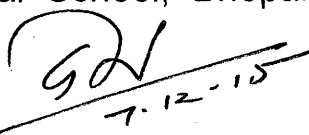
1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Smt. Bhagwati Choudhary, President, District Consumer Forum, Indore.
 2. Smt. Shashikala Chandra, Special Judge SC/ST (P.A.) Act, Khandwa.
 3. Shri Ramlakshman Karoriya, IX A.D.J., Indore.
 4. Shri Antar Singh Alwa, I Civil Judge Class-I & C.J.M., Jhabua.
 5. Shri Rakesh Kumar Sharma (Sr.), Presiding Officer, Labour Court, Indore.
 6. Shri Ajay Pendam, Civil Judge Class-I, Barwaha, District Mandleshwar.
 7. Shri Surya Prakash Sharma, Civil Judge Class-II, Dharampuri, District Dhar.
 8. Shri Raghvendra Bhardwaj, XX Civil Judge Class-II, Indore.
 9. Smt. Sangita Bharti Rathore, AJ to I Civil Judge Class-II, Sanwer, District Indore.

10. Shri Sajjan Singh Sisodiya, Civil Judge Class-II, Tonkkhurd, District Dewas.
11. Smt. Shweta Tiwari, III AJ to I Civil Judge Class-II, Ujjain.
12. Shri Rakesh Kumar Sharma (Jr.), Civil Judge Class-II, Hatod, District Indore.
13. Smt. Sharmila Bilwar, III Civil Judge Class-II, Ujjain.
14. Shri Shrikrishna Dagliya, Civil Judge Class-II, Sardarpur, District Dhar.
15. Shri Vijay Kumar Pandey (Jr.), II Civil Judge Class-II, Neemuch.
16. Smt. Mona Shukla Pande, III Civil Judge Class-II, Neemuch.
17. Shri Vikram Singh Dawar, XIV Civil Judge Class-II, Indore.
18. Shri Sachin Kumar Jadhav, AJ to I Civil Judge Class-II, Mhow, District Indore.
19. Ku. Rashmi Mandloi, XV Civil Judge Class-II, Indore.
20. Sushri Harshita Sharma, I AJ to I Civil Judge Class-II, Indore.
21. Shri Devendra Solanki, I AJ to I Civil Judge Class-II, Dewas.
22. Shri Panna Nagesh, II AJ to I Civil Judge Class-II, Ujjain.
23. Sushri Sheetal Baghel, II AJ to I Civil Judge Class-II, Dewas.
24. Shri Sachin Kumar Vijaywargiya, Labour Judge, Labour Court, Dewas
With a direction to participate in the 40 hours Mediation Training Programme as Referral Judge / Mediator from 11th – 16th January, 2016 at Indore.

1. Shri Shambhoo Dayal Dube, Principal Judge, Family Court, Khandwa.
2. Shri Mahendra Pal Singh Arora, II Additional Principal Judge, Family Court, Indore.
3. Shri Jagdish Prasad Maheshwari, Principal Judge, Family Court, Burhanpur.


With a direction to participate in the 40 hours Mediation Training Programme as Referral Judge / Mediator from 11th – 16th January, 2016 at Indore.

3. District and Sessions Judge Indore/ Khandwa/ Jhabua/ Mandleshwar/ Dhar/ Dewas/ Ujjain/ Neemuch/ Burhanpur for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Registrar, M.P. State Disputes Redressal Commission, Plot No. 76, Arera Hills, New Central School, Bhopal for information and


7.12.15

necessary action. You are requested to ensure participation of Officers of Consumer Forum in the training programme on scheduled dates.

5. The Registrar, M.P. Industrial Court, 518, New Moti Mahal Bungalow, M.G. Road, Indore – 452 007 for information and necessary action. You are requested to ensure participation of Officers of Labour Judiciary in the training programme on scheduled dates.
6. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to letter Endt. No. 2681/2015, dated 16.11.2015.
7. In-charge Director, MPSJA, Jabalpur, for information and necessary action.


7.12.15

(VED PRAKASH)
REGISTRAR GENERAL